

### Pension benefit scheme

2908. DR. GYAN PRAKASH PILANIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of total eligible persons and actual beneficiaries, under Indira Gandhi National Old Age Pension Scheme, Indira Gandhi National Widow Pension Scheme, Indira Gandhi National Disability Pension Scheme, National Family Benefit Scheme, Annapurna Scheme and Rashtriya Swasthya Bima Yojana;

(b) what are the objectives of each of the schemes;

(c) how far they have been fulfilled; and

(d) whether any social audit has been undertaken to check whether benefits are actually accruing to the targeted groups?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The total number of eligible persons, actual beneficiaries and objective of (i) Indira Gandhi National Old Age Pension Scheme (IGNOAPS) (ii) Indira Gandhi National Widow Pension Scheme (IGNWPS) (iii) Indira Gandhi National Disability Pension Scheme (IGNDPS) (iv) National Family Benefit Scheme (NFBS) (v) Annapurna Scheme and (vi) Rashtriya Swasthya Bima Yojana (RSBY) are as under:-

	IGNOAPS	IGNWPS	IGNDPS	NFBS	Annapurna	RSBY
The number of eligible persons	157.19 lakh	45 lakh	15 lakh	4.37 lakh	13.76 lakh	6 crore BPL families
Actual Number of Beneficiaries	156.95 lakh	22.99 lakh	5 lakh	4.23 lakh	10.11 lakh	81 lakh
Objective	To Provide pension to all persons who are 65 years or higher and living below poverty line	To Provide pension to widows who are in the age group of 40-64 years and living below poverty line	To provide pension to suffering with severe or multiple disability in the age group of 18 64 years and living below poverty line	To provide lumpsum family benefit for household below the poverty line on the death of the primary bread winner in the age group of 18-64 years.	To provide food security to meet the requirement of those Senior Citizens who though eligible have remained uncovered under old age pension scheme	To provide in patient cure to BPL families through smart card based cashless health insurance cover of Rs.30,000 per annum on family floater basis.

(c) The objectives under IGNOAPS, NFBS and Annapurna have been largely fulfilled. IGNWPS and IGNDPS have been launched in February, 2009. 81 lakh smart cards have been issued in 21 States where RSBY is being implemented.

(d) No social audit has been undertaken in any of the schemes.

#### **Enquiry into job cards issued under NREGS**

2909. SHRIMATI VIPLOVE THAKUR : Will the Minister of RURAL DEVELOPMENT be pleased to refer to answer to Unstarred Question 367 given in Rajya Sabha on 18 February, 2009 and state:

(a) whether District Programme Coordinator of NREGA, Kangra district has conducted any enquiry regarding multiple job cards to family members of same family and preparing forged muster rolls with fake attendance of labourers by some Gram Panchayats;

(b) if so, the result thereof;

(c) if not, the action taken in this regard;

(d) whether Government has received complaints that Gram Pradhan, Ward Panch and Up-Pradhan of Haripur in Himachal Pradesh have registered their family members in muster rolls under NREGA whereas none among them has ever worked under NREGA; and

(e) if so, the details thereof and the action taken against the concerned officials?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (e) Information is being collected from the State Government of Himachal Pradesh.

#### **Implementation of PMGSY in Chhattisgarh**

2910. SHRI SHIVPRATAP SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the total amount provided across the country under Pradhan Mantri Gram Sadak Yojana (PMGSY);

(b) the details of the amount allocated to Chhattisgarh so far under PMGSY, year-wise and district-wise;

(c) the names of roads of Sarguja district of Chhattisgarh being constructed and the names of such agencies which are constructing them;

(d) whether these agencies are working within the specified quality and the timeframe; and

(e) whether any enquiry committee has been constituted by the Central Government to check the road construction works being done under PMGSY?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) An amount of Rs. 59021 crore has been released to States/ Union Territories/

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Original notice of the question was received in Hindi.